## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-582/(ND)/2017

In the matter of

**Star Mobitel Limited** 

....PETITIONER

Vs.

Micromax Informatics Ltd.

RESPONDENT

**SECTION**:

**Under Section** 

Order delivered on 09.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Arun Kathpalia, Sr. Advocate

Mr. Ashok Aggarwal, Advocate Mr. Tanmaya Nirmal, Advocate

Ms. Snigdha Sharma, Advocate

For the Respondent/Corporate Debtor: -

For the Intervener

:

## **ORDER**

At the request of the parties, the matter is fixed for hearing on 18.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.1.2018